

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4484

ANSWERED ON:07.12.2010

COORDINATION BETWEEN POLICE AND INTELLIGENCE AGENCIES

Kumar Shri Vishwa Mohan;Singh Shri Radhey Mohan

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government has taken any steps to ensure coordination between the police forces and various intelligence agencies including constituting an integrated command and National Intelligence Agency to check the terrorist activities in the country; and

(b) if so, the details thereof, and if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): There exist coordination mechanism in IB and at the State level to facilitate regular coordination between IB and other Central and State security and intelligence agencies.

Further, as part of ongoing exercise major steps taken by the Government include, strengthening and re-organisation of the Multi-Agency Centre (MAC) in the Intelligence Bureau to enable it to function on 24x7 basis, for real time collation and sharing of intelligence with all other intelligence and security agencies of the Central and State Governments/Union; setting up of 24x7 Control Rooms in all the States for quick sharing of data/information pertaining to terrorism; setting up of a network connecting all the State Special Branches (SSBs) to MAC and its State level nodes (Subsidiary Multi-Agency Centres); steps taken for strengthening SSBs, etc. The manpower strength of agencies are also reviewed and augmented.

The National Investigation Agency (NIA) was established on 31st December, 2008, under the National Investigation Agency Act, 2008, to check the terrorist activities in the country.